

[*Translation*]

BG Rail Link Between Lalgarh and Bikaner

7905. SHRI BEGA RAM: Will the Minister of RAILWAYS be pleased to state:

(a) whether the train running between Suratgarh and Bikaner terminates at Lalgarh which is only 5 km from Bikaner;

(b) whether Government propose to construct broad gauge rail line from Lalgarh to Bikaner in view of difficulties being faced by the public;

(c) if so, when; and

(d) if not, the reasons therefor?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) Yes, Sir.

(b) and (c). Yes, Sir. This has been included in the Railway Budget for 1990-91 as part of Gauge Conversion from Lalgarh to Jodhpur via Merata Road.

(d) Does not arise.

[*English*]

Refund Booking Deposit by A.P. Scooters Ltd.

7906. SHRI MORESHWAR SAVE: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government have received any representations from the depositors about the delay in refund of scooter booking deposits by Andhra Pradesh Scooters Ltd.; and

(b) if so, the action proposed to be taken against the company to safeguard the inter-

est of the depositors?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) There have been some complaints about the delay in refund of advance money by M/s. Andhra Pradesh Scooters Ltd. against cancellation of booking. Such complaints are forwarded to the manufacturer for remedial action.

(b) The acceptance of advance money against booking is considered a contractual obligation between the customer and the company. However, with a view to safeguarding customer's interest, Government have issued revised guidelines for acceptance and deployment of advance money by the automobile manufacturers.

[*Translation*]

Trains Between Saharsa-Sonepur Vanmankhi

7907. SHRI RAMENDRA KUMAR YADAV RAVI: Will the Minister of RAILWAYS be pleased to state:

(a) whether the people of Madhepura district in Bihar are facing great inconvenience due to non-availability of railway facility there;

(b) if so, whether Government propose to divert Harihar Nath Express, going from Saharsa to Sonepur, from Vanmankhi to Sonepur via Murliganj, Madhepura and Saharsa;

(c) if so, when; and

(d) if not, the reasons therefor?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) The services available at stations in Madhepura district are considered adequate to cater the present level of traffic.

(b) No, Sir.

(c) Does not arise.

(d) Operational and resource constraints.

[English]

Rail Link Between Jhansi and Manikpur

7908. KUMARI UMA BHARATI: Will the Minister of RAILWAYS be pleased to state:

(a) whether Lalitpur, Teekamgarh, Chatarpur, Khajuraho, Kharda situated between Jhansi and Manikpur junctions are proposed to be connected with Jhansi and Manikpur in phases; and

(b) if so, when and if not, the reasons therefor?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) and (b). A survey for a new BG line between Lalitpur and Singrauli has been approved in 1989-90 at an estimated cost of Rs. 33.00 lakhs with the proposed alignment passing through Lalitpur, Tikamgarh, Chattarpur and Khajuraho. A provision of Rs. 15.00 lakhs has been made during 1990-91 for this survey.

Revision of Pay Scales in Scooters India Ltd.

7909. SHRI SARJU PRASAD SAROJ: Will the Minister of INDUSTRY be pleased to state:

(a) whether the pay scales of the employees of the Scooters India Ltd., Lucknow, have been revised;

(b) if so, the details thereof;

(c) if not, the reasons therefor; and

(d) when the pay scales are likely to be revised?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) to (d). The revised wage agreement proposal covering 2459 non-executive Unionised employees of Scooters India Limited for the period from 1.7.86 to 31.12.91 has been approved by Government on 20.4.90. As per Government's approval dated 20.4.90, an agreement has to be prepared and entered into with the Union after which pay fixation of the individual workman in the revised pay scales will be done by the Management.

With regard to the non-unionised employees such as supervisors and executives, BPE have issued guidelines dated 4th April 1990 as Scooters India Limited has now to formulate proposals regarding revision of the scales of pay of these employees on the basis of the parameters indicated in the BPE guidelines dated 4.4.90 and submit such proposals for approval of Government

Allotments of Sheds on Hire Purchase Basis

7910. SHRI RAMASHRAY PRASAD SINGH: Will the Minister of INDUSTRY be pleased to state:

(a) whether the industrial sheds initially given on rental basis are being converted into hire-purchase basis;

(b) if so, whether any survey has been conducted by the Delhi State Industrial Development Corporation in respect of the flats allotted by them;

(c) if so, the details thereof?

(d) whether Government have issued some guidelines in this regard; and

(e) if so, the details thereof?